

(a)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1662/2003

New Delhi this the 2nd day of July, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

1. Programme Staff Association
of AIR & Doordarshan & Anr.
Represented by its General Secretary,
Sanjay Aggarwal, Transmission Executive,
Transcription & Programme Exchange
Service, Akashwani Bhawan,
New Delhi-1.
2. Dr. J.K. Das,
Director, National Channel of AIR,
New Delhi.
3. Hurikesh Pani
Director (PER),
Directorate General, AIR
Akashwani Bhawan,
New Delhi-1.
4. Smt. Alka Pathak,
Director of Programmes(SW),
Directorate General, AIR
Akashwani Bhawan,
New Delhi-1.
5. Sh. Bhajan Sopori,
Director of Programmes(Music),
Directorate General, AIR
Akashwani Bhawan,
New Delhi-1. Applicants

(through Sh. S.Y. Khan, Advocate)

Versus

1. Union of India through
Secretary, Ministry of
Information & Broadcasting,
Govt. of India, Shastri Bhawan,
New Delhi-1.
2. Secretary,
Dept. of Personnel & Training,
North Block,
New Delhi-1.
3. Chief Executive Officer,
Prasar Bharati,
2nd Floor,
PTI Building,
Sansad Marg,
New Delhi-1. Respondents

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ORDER (ORAL)
Shri Justice V.S. Aggarwal, Chairman

(V.S.)

Learned counsel for the applicants states that he may be permitted to withdraw the present application with liberty to file a detailed representation claiming; (a) seniority from the date the applicants have been promoted on ad hoc basis and (b) regularisation from that date. Allowed as prayed.

2. Subject to aforesaid, the present O.A. is dismissed as withdrawn.

S.K. Naik
(S.K. Naik)

Member(A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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